

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 317**  
109(PB)/2013

**IN THE MATTER OF:**

M/s. Jagdish Lal Gupta

**.....APPLICANT/PETITIONER**

**Vs**

Sabina Woolen Mills Pvt. Ltd. & Ors

**.....RESPONDENT**

**SECTION**

**U/s 397/398**

**Order delivered on 15.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Henna George, Advocate.

For the Respondent: Mr. Arun Aggarwal, Mr. Praful Rawat, Mr. Shivam Saini  
for Respondent Bank of Baroda

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Learned Counsel appearing for the Applicant has stated that Mrs. Shukla Gupta, one of the Respondents in this application has passed away. She will take steps for substitution. Four weeks time granted. In the meantime, to comply with the order dated 12.02.2024.

List the matter on **01.07.2024**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**